# Name of the Corporate Debtor :SAR Ispat Private Limited Date of commencement of CIRP: 5th Jan 2024 (Order Copy Publised on 9th Jan 2024)

List of creditors as on: 03/02/2024

## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary o	of claims received	Summary o	f claims admitted	Amount of contingent	Amount of claims not	Amount of claims under	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	verification		
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	49,87,47,150.00	1	49,87,47,150.00	-	1	#REF!	-	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	-	-	-	-	-	-	
5	Operational creditors (Workmen)	0								
6	Operational creditors (Employees)	0								
7	Operational creditors (Government Dues)	1	1,36,894.00					1,36,894.00		
8	Operational creditors (other than Workmen and Employees and Government Dues)	0								
9	Other creditors, if any, (other than financial creditors and operational creditors)	0								
	Total	2	49,88,84,044.00	1.00	49,87,47,150.00	-	-	#REF!		

#### Annexure-1

# Name of the Corporate Debtor: Parakkott Investment India Private Limited Date of commencement of CIRP: 17th Oct 2023 (Order copy Publised on 18th Oct 2023) List of creditors as on: 08/11/2023

#### List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of creditor	Identification No.	Details of cl	aim received			Details of claim a	admitted			Amount of	Amount of any	Amount of	Amount of	Remarks, if any
No.											continge nt	mutual dues,	claim not	claim	
			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Amount	Whether	% of voting	claim	that may be set-	admitted	under	
			_	claimed	claim admitted	claim	security	covered by	related	share in CoC		off		verificati	
							interest	guarantee	party?					on	
	NIL														

#### Annexure-2

#### Name of the Corporate Debtor : SAR Ispat Private Limited Date of commencement of CIRP:5th Jan 2024 (Order copy Publised on 9th Jan 2024)

List of creditors as on: 03/02/2024

#### List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

	i.	Name of creditor	Identification No.	Details of claim	received	Details of claim	admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any
]	lo.			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Whether	% of voting	contingent	any mutual	claim not	claim under	
				•	claimed	claim	claim	guarantee	related	share in	claim	dues, that may	admitted	verification	
						admitted			party?	CoC		be set- off			

#### Annexure - 3

Name of the Corporate Debtor: SAR Ispat Private Limited
Date of commencement of CIRP:5th Jan 2024 (Order Copy publised on 9th Jan 2024)
List of creditors as on: 03/02/2024
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim adm	itted			l	Amount of any mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt   Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off			
1	Prudent ARC Limited ( Prudent Trust - 73/22)	23/1/2024 49,87,47,150.00	49,87,47,150.00	Claim against Credit facilities sanctioned to the corporate	49,87,47,150.00	49,87,47,150.00	NO	100.00		0	0	-	NIL
	TOTAL	49,87,47,150.00	49,87,47,150.00		49,87,47,150.00	49,87,47,150.00						-	

Annexure – 4
Name of the Corporate Debtor : SAR Ispat Private Limited
Date of commencement of CIRP:5th Jan 2024 (Order Copy publised on 9th Jan 2024)
List of creditors as on: 03/02/2024
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of claim under verification	Remarks, if any
		Date of receipt Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set- off		

NIL

#### Annexure - 5

#### Name of the Corporate Debtor : SAR Ispat Private Limited

#### Date of commencement of CIRP: 5th Jan 2024 (Order Copy Publised on 9th Jan 2024)

List of creditors as on: 03/02/2024

#### List of operational creditors (Workmen)

(Amount in₹)

S	Name of authorised	Identification No.	Details o	f claim received		Details of cl	aim admittee	i	Amount of	Amount of	Amount of claim	Amount of claim	Remarks, if
N	. representative, if any								contingent	any mutual	under verification	not admitted	any
			Date of receipt	Amount claimed	Amount of	Nature of	Whether	% voting share in	claim	dues, that may			
			_		claim	claim	related	CoC, if		be			
					admitted		party?	applicable		set-off			

NIL

#### Annexure – 6

#### Name of the Corporate Debtor : SAR Ispat Private Limited Date of commencement of CIRP:5th Jan 2024 (Order Copy Publised on 9th Jan 2024)

List of creditors as on: 03/02/2024

## List of operational creditors (Employees) (Amount in₹)

						(Amount int)							
Sl.	Name of authorised	Identification Number	Details of	of claim received		Details of cl	aim admitte	d	Amount of	Amount of	Amount of claim	Amount of claim	Remarks, if
No.	representative, if any								contingent	any mutual	under verification	not admitted	any
			D. t f	A 4 .1.21	A C	N.4C	3371 . 41	0/ . 6	claim	dues, that may			1
			Date of receipt	Amount claimed	Amount of	Nature of	1	% of voting share in		be set-			İ
					claim	claim	related	CoC, if		off			ĺ
					admitted		party?	applicable					
1	-												İ
													ĺ
2							NIL						ĺ
Claims	received on account of outs	standing Salaries of Ex-er	nployees	!				'		!			
		_											
							NIL						
													1
Claims	s received on account of ou	itstanding Gratuity of e	x-employees		•								
		1					NII.						

#### Annexure – 7

## Name of the Corporate Debtor: SAR Ispat Private Limited

## Date of commencement of CIRP:5th Jan 2024 (Order Copy publised on 9th Jan 2024)

List of creditors as on: 03/02/2024

#### List of operational creditors (Government dues)

(Amount in₹)

Sl.	Details of Claimant	Details of clair	m		Details of claim admitted					Amount of	Amount	Amount	Amount of	Remarks, if
No.		received								contingent	of any	of claim	claim under	any
	Department	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
		receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
				admitted		security	guarantee	party?	CoC, if		that may			
						interest			applicable		be set-off			
1	Employment Provident Fund Organisation.(EPFO)	22.01.2024	1,36,894.00	-	0	0	0	0	-	-	ı	1	1,36,894.00	submitted in Form G of IBBI ( Liquidation Process) Regulation 2016 instead of relevant form of IBBI ( CIRP process ) Regulation 2016, hence the same is kept under
			1,36,894.00										1,36,894.00	

#### Annexure - 8

## Name of the Corporate Debtor : SAR Ispat Private Limited

Date of commencement of CIRP:5th Jan 2024 (Certfied copy received on 9th Jan 2024)

List of creditors as on: 03/02/2024

					List of	List of operational creditors (Other than Workmen and Employees and Government Dues)									
S	i.	Name of creditor	Details of	claim received			Details of cla	nim admitted			Amount of	Amount of	Amount of	Amount of	Remarks, if any
N	lo.										contingent	any mutual	claim not	claim under	
			Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of voting	claim	dues,	admitted	verification	
			receipt	claimed	claim	claim	covered by	covered by	related	share in		that may			
					admitted		security	guarantee	party?	CoC		be set-off			
L							interest								
1										_	_	_	_	-	-
L	_														
3								NIL		_	_	_	_	-	-
L															

Annexure –	9
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# Name of the Corporate Debtor: SAR Ispat Private Limited Date of commencement of CIRP:5th Jan 2024 (Order Copy Publised on 9th Jan 2024) List of creditors as on: 03/02/2024

#### List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Sl.	Name of	Details of	claim		I	Details of claim ad	mitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if any
No.	creditor	received							continge nt	mutual dues,	claim not	claim	
									claim	that may be set-	admitted	under	
		Date of	Amount	Amount of	Nature of	Amount covered	Amount covered		off		verificati		
		receipt	claimed	claim	claim	by	by guarantee	related				on	
				admitted		security interest		party?					

NIL